

47
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**



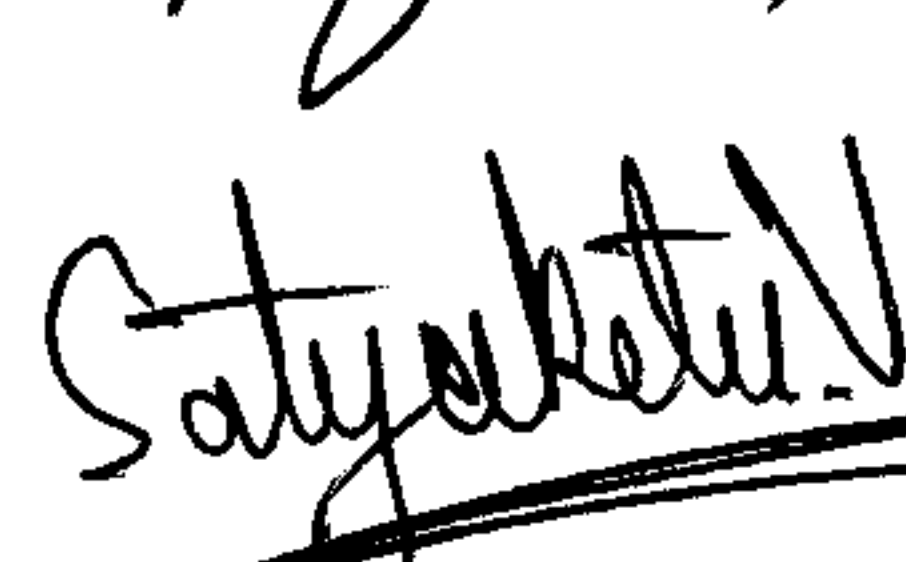
IA 412 of 2018 with CP No. 17/397-398/NCLT/AHM/2016

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.11.2018**

Name of the Company: Bhupendra Patel & Ors.
V/s.
Hotel Oasis (Surat) Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHIREN R. DAVE	PCS	Petitioner	
2.	RAJNISH SINHA	Advocate	Respondents	
3.	SATYAKETU PATEL	R-2	-	


ORDER

PCS Mr. Dhiren Dave is present for the Applicant. Advocate Mr. Rajnish Sinha is present for the Respondent. Mr. Satyaketu Patel Respondent no. 2 present in person.

Heard both side's.

The petitioner is to file objection in IA No. 412 of 2018 as well as compilation of the orders passed time to time by the different forum, so as to assist the Court with an advance copy to the other side.

List the matter on 21.12.2018.


**MANORAMA KUMARI
(MEMBER JUDICIAL)**

Dated this the 5th November, 2018.